

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 401
IB/835/ND/2020

IN THE MATTER OF:

Mr. Sanjeev Aggarwal &Ors	...	Applicant
Versus		
M/s Supertech Township Project Limited	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 07.02.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Akshay Srivastava,
Ms. Riddhi Jain, Advs.
For the Respondent :

ORDER

We have gone through the order passed by the Special Bench vide its order dated 12.12.2022. The Court Officer may forward a copy of this order to the Registrar and place this matter before the Hon'ble Principal Bench for directions.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)